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GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. †256
ANSWERED ON 04TH FEBRUARY, 2020

ACHIEVEMENTS OF CEFPPC SCHEME

**†256. SHRIMATI RATHVA GITABEN VAJESINGBHAI:
SHRI NARANBHAI KACHHADIYA:
SHRI PARBATBHAI SAVABHAI PATEL:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Creation/Expansion of Food Processing and Preservation Capacity (CEFPPC) scheme has been successful in achieving the objectives regarding creation of processing and preservation capacity as well as the modernization/expansion of existing food processing units with a view to increase the level of processing and value addition;
- (b) whether there has been any reduction of wastage through this;
- (c) whether the quality of the end products has been improved; and
- (d) the details of the fund allocated by the Government for this purpose, State- wise?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAMESWAR TELI)

(a): Yes Sir.

(b): Due to increase in the level of processing, value addition and preservation capacities, there has been a reduction of wastage of agri-horti produce.

(c): Due to adoption of modern and innovative technologies by the food processing units approved under the Scheme, the quality of the end products has also been improved.

(d): The State-wise funds are not allocated under the scheme. However, a statement indicating details of number of projects approved, grants-in-aid sanctioned and released state-wise is at **Annexure**.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 256 FOR ANSWER ON 04TH FEBRUARY, 2020 REGARDING “ACHIEVEMENTS OF CEFPPC SCHEME”

Details of State-wise approved food processing units and Grant-in-aid Sanctioned/ Released under the Scheme for Creation / Expansion of Food Processing & Preservation Capacities (CEFPPC) of Pradhan Mantri Kisan Sampada Yojana (PMKSY) as on 30.01.2020

(Rs. in Crore)

Sr. No	State	Number of Projects Approved	Amount of Grant-in- Aid Approved	Amount of Grant Released
1	Andhra Pradesh	2	8.48	0.00
2	Arunachal Pradesh	1	5.00	0.00
3	Assam	4	16.89	6.90
4	Bihar	1	5.00	0.00
5	Chhatisgarh	1	5.00	2.50
6	Goa	1	2.90	0.00
7	Gujarat	24	94.15	5.93
8	Haryana	15	55.01	13.65
9	Himachal Pradesh	16	52.42	11.08
10	Jammu & Kashmir	16	51.55	7.34
11	Jharkhand	0	0.00	0.00
12	Karnataka	11	33.36	6.77
13	Kerala	9	32.74	4.60
14	Madhya Pradesh	7	32.86	12.36
15	Maharashtra	29	93.82	13.46
16	Manipur	0	0.00	0.00
17	Meghalaya	1	1.36	1.36
18	Mizoram	1	2.04	0.00
19	Nagaland	4	19.87	9.94
20	Odisha	2	10.00	7.50
21	Punjab	5	21.21	11.10
22	Rajasthan	9	29.34	9.89
23	Sikkim	1	5.00	0.00
24	Tamil Nadu	19	72.44	31.30
25	Telangana	2	9.29	0.00
26	Tripura	2	10.00	0.00
27	Uttar Pradesh	19	78.88	32.50
28	Uttarakhand	11	50.49	0.00
29	West Bengal	6	22.31	3.17
30	A&N Islands	0	0.00	0.00
31	Chandigarh	0	0.00	0.00
32	D&N Haveli	0	0.00	0.00
33	Delhi	0	0.00	0.00
34	Daman & Diu	0	0.00	0.00
35	Lakshdweep	0	0.00	0.00
36	Pondicherry	0	0.00	0.00
	Total	219	821.41	191.35

